ITEM NO.10 COURT NO.2 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 66314/2025

SHRUTI BIST Petitioner(s)

VERSUS

MINISTRY OF ANIMAL HUSBANDRY Respondent(s)

FOR ADMISSION and I.R.
IA No. 57964/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 57963/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 12-03-2026 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :
Mr. Sree Nivas Sharma, Adv.
Ms. Shruti Bisht, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

IA No. 57963/2026 is allowed.

Delay condoned.

Issue notice, returnable within four weeks.

(SONIA BHASIN) (RANJANA SHAILEY)
ASSISTANT REGISTRAR-CUM-PS ASSISTANT REGISTRAR

Signature Not Verified
Digitally signed by SONIA BHASIN
Date: 2026.03.12 17:07:04 IST
Reason: